

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD SPECIAL BENCH – 1
VC AND PHYSICAL (HYBRID) MODE**

ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
25-04-2024 AT 02:30 PM

CP(CAA) No. 04/230/HDB/2024
u/s. 230 of Companies Act

IN THE MATTER OF:

M/s. Bhubaneshwar Power Pvt Ltd (Transferor Company) and M/s. Tata Steel Ltd (Transferee Company) and their respective shareholders and creditors
...Petitioner/s

C O R A M:-

SHRI. PRAVEEN GUPTA, HON'BLE MEMBER (JUDICIAL)
SHRI. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)

ORDER

Learned Senior Counsel Mr Krishna Grandhi along with Ms Tanya Kanwar, for petitioner present physically.

Ms Kusum Yadav, Assistance Director from RD Office present physically.

Mr D Vasant Kumar Meshram, Assistant OL from OL Office present physically.

It is represented by the learned senior counsel for the petitioner that final reports of RD and OL have been filed. Matter adjourned to 03.05.2024.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)